



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

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January 11, 2017

8 NBFCs Surrender their Certificate of Registration to RBI

The following NBFCs have surrendered the certificate of registration granted to them by the Reserve Bank of India. The Reserve Bank of India, in exercise of the powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their Certificate of Registration.

Sr. No.	Name of the Company	Registered Office Address	CoR No.	Issued On	Cancellation Order Date
1	M/s Jai Matadi Finance Company Limited	36-A, Bentick Street, 2 nd Floor, Kolkata – 700069	05.01463	April 06, 1998	September 30, 2016
2	M/s Dabriwala Banijya Udyog Limited	27B, Camac Street, 8 th Floor, Kolkata – 700016	05.00686	March 06, 1998	November 30, 2016
3	M/s Sunflower Commerce Limited (Presently Sunflower Commerce Private Limited)	P-355, Keyatala Road, Kolkata - 700029	B-05.06000	January 20, 2004	November 22, 2016
4	M/s Reetu Finlease Private Limited	509, Amber Tower, Commercial Complex, Azadpur, New Delhi – 110033	14.00265	March 04, 1998	December 08, 2016
5	M/s Focus Holdings Private Limited	7, Manjiri, Makrand Co-op Housing, SVS Marg, Mahim, Mumbai – 400016	13.01172	February 12, 1999	December 19, 2016
6	M/s Hawcoplast Investments & Trading Limited	Hardcastle & Waud Compound, Netivali Baug, Kalyan – 4210306 (Dist. Thane, Maharashtra)	N-13.01823	February 22, 2006	December 19, 2016
7	M/s Narind Finvest Private Limited	103, Blue Moon Chambers, 25, Nagindas Master Road, Mumbai – 400023	13.01192	February 26, 1999	December 23, 2016
8	M/s Krishnadeep Trade & Investment Limited (Now Parnax Lab Limited)	114, Building No. 8, Jogani Industrial Complex, Sion-Chunabhatti, Mumbai – 400022	13.00781	May 25, 1998	December 23, 2016

As such, the above companies cannot transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.